

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/28702/2025 BLAPL/9861/2025	SATYAJIT DHAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CYBER CRIME AND E.O, BALASORE /30 S.D.J.M.,BALASORE(Baleshwar) CT/0000583/2025
2	D-BLAPL/28714/2025 BLAPL/9862/2025	RAMESH JAGDEV VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SAHADEV KHUNTA /264 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000236/2025
3	D-BLAPL/28824/2025 BLAPL/9863/2025	PAPU @ BAPI @ BISWAJIT DHADA @ BISWANATH DHADA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /144 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000739/2025
4	D-BLAPL/28825/2025 BLAPL/9864/2025	PAPU @ BAPI @ BISWAJIT DHADA @ BISWANATH DHADA VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHAIRA /145 /2025 J.M.F.C.,BALASORE(Baleshwar) CT/0000740/2025
5	D-BLAPL/28720/2025 BLAPL/9865/2025	GOBINDA PATEL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	AMBABHONA /146 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000055/2025
6	D-BLAPL/28853/2025 BLAPL/9866/2025	AKHILA HATI @ AKIL HATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /96 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000063/2025
7	D-BLAPL/28854/2025 BLAPL/9867/2025	ANIL BAGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /96 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000063/2025
8	D-BLAPL/28722/2025 BLAPL/9868/2025	PRAHALLAD BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /616 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh TR/0000098/2025
9	D-BLAPL/28727/2025 BLAPL/9869/2025	ALOKA MONDAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S.,SAMBALPUR /11 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000008/2025
10	D-BLAPL/28488/2025 BLAPL/9870/2025	RAJESH SINGH VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPL.TASK FORCE /13 /2022 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000217/2022
11	D-BLAPL/28728/2025 BLAPL/9871/2025	CHAMARA DAS VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	AMBABHONA /146 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000055/2025

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12	D-BLAPL/28741/2025 BLAPL/9872/2025	PANU CHARAN SAHU @ PANU SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /1021 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja Spl/0000073/2025
13	D-BLAPL/28745/2025 BLAPL/9873/2025	SRITAM DIGAL VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TARBHA /115 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000005/2021
14	D-BLAPL/28737/2025 BLAPL/9874/2025	DILLIP KUMAR MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000502/2025
15	D-BLAPL/28751/2025 BLAPL/9875/2025	KANHU CHARAN RAUT @ RAUTA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BELLAGUNTHA /407 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001572/2025
16	D-BLAPL/28808/2025 BLAPL/9876/2025	MANJIT KUMAR ARYA @ SEKHAR VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PANIKOILI /7 /2025 A.D.J.,JAPUR ROAD(Jajapur) ST/0000034/2025
17	D-BLAPL/28784/2025 BLAPL/9877/2025	BAIRAJ BIDIKA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GUDARI /31 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000028/2025
18	D-BLAPL/28757/2025 BLAPL/9878/2025	NABA PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	JEYPORE SADAR /42 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000007/2022
19	D-BLAPL/28899/2025 BLAPL/9879/2025	VANTALA RAMU @ V. RAMU VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000197/2024
20	D-BLAPL/27777/2025 BLAPL/9880/2025	KALICHARAN MAJHI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RAIBANIA /63 /2025 SPECIAL JUDGE (POCSO), BALASORE(POCSO) Spl/0000209/2025
21	D-BLAPL/28901/2025 BLAPL/9881/2025	GANGA SODI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /683 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000039/2025
22	D-BLAPL/28370/2025 BLAPL/9882/2025	RAKESH BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /164 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000035/2025
23	D-BLAPL/28933/2025	ASWIN MEHER @ ASHWIN	SARAT KUMAR JENA	/ /0

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	BLAPL/9883/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2025
24	D-BLAPL/28549/2025 BLAPL/9884/2025	PANDA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /31 /2008 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000074/2025
25	D-BLAPL/28565/2025 BLAPL/9885/2025	SUBASH SABAR @ BHUYAN @ SUBASH KARJEE VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /55 /2012 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000073/2025
26	D-BLAPL/28772/2025 BLAPL/9886/2025	SATYANARAYAN PRUSETH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	MAHULPALI /51 /2025 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S) GR/0000272/2025
27	D-BLAPL/28596/2025 BLAPL/9887/2025	CHINTU @ PRINCE PRITAM MOHAPATRA VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	TALCHER TOWN /631 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2025
28	D-BLAPL/28672/2025 BLAPL/9888/2025	ROHIT JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /5 /2015 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000029/2015
29	D-BLAPL/28764/2025 BLAPL/9889/2025	SANJAY RAVI DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /252 /2025 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000149/2025
30	D-BLAPL/28693/2025 BLAPL/9890/2025	PRITI MANJARI MISHRA @ KUNU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	DELANGA /61 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000406/2024
31	D-BLAPL/28956/2025 BLAPL/9891/2025	KALU @ ANAND NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /387 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A) GR/0000773/2025
32	D-BLAPL/23940/2025 BLAPL/9892/2025	PRADIP PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SHERAGADA /152 /2022 SPECIAL JUDGE ASKA(Ganjam) Spl/0000008/2022
33	D-BLAPL/27607/2025 BLAPL/9893/2025	MUNA SANYASI @ SIDHANT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /16 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH ST/0000228/2025
34	D-BLAPL/28535/2025 BLAPL/9894/2025	HAPPY @ ANKIT PARIDA VS	PRASANNA KUMAR MISHRA VS	BHUBAN /54 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal)

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35	D-BLAPL/28800/2025 BLAPL/9895/2025	STATE OF ODISHA PALLEK MURLI @ P. MURLI VS STATE OF ODISHA	SURESH KUMAR JENA VS	CT/0000107/2025 RAYAGADA G.R.P. /40 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000545/2025
36	D-BLAPL/29122/2025 BLAPL/9896/2025	STATE OF ODISHA SHAKTI PRASAD ROUT @ SAKTI VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000090/2025
37	D-BLAPL/28801/2025 BLAPL/9897/2025	STATE OF ODISHA MUNA NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	BARAMBA /19 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000054/2022
38	D-BLAPL/27965/2025 BLAPL/9898/2025	STATE OF ODISHA DEEPAK JUJHARSINGH @ KARTIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /87 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000141/2025
39	D-BLAPL/28805/2025 BLAPL/9899/2025	STATE OF ODISHA JAYAPRAKASH MOHAPATRA @ TAPU VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAIKANI-DIHI /214 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000967/2025
40	D-BLAPL/28090/2025 BLAPL/9900/2025	STATE OF ODISHA SUMAN DALAI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000110/2025
41	D-BLAPL/28613/2025 BLAPL/9901/2025	STATE OF ODISHA RANJAN KUMAR PANDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 SPECIAL JUDGE,KENDRAPARA(Kendrapa TR/0000062/2025
42	D-BLAPL/28653/2025 BLAPL/9902/2025	STATE OF ODISHA HEMANTA CHAND VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	KAMARDA /140 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000458/2025
43	D-BLAPL/28877/2025 BLAPL/9903/2025	STATE OF ODISHA JASOBANTA AMATA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /203 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000111/2025
44	D-BLAPL/25124/2025 BLAPL/9904/2025	STATE OF ODISHA RINA DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000077/2025
45	D-BLAPL/28629/2025 BLAPL/9905/2025	STATE OF ODISHA BIJAY AGRAWAL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAJARAJNAGAR /182 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000031/2025

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46	D-BLAPL/27072/2025 BLAPL/9906/2025	GYANARANJAN DAS VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000047/2025
47	D-BLAPL/27600/2025 BLAPL/9907/2025	OM PRAKASH LOHAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SINAPALI /162 /2023 SPECIAL JUDGE (POCSO), NUAPADA(N SA/0000010/2025
48	D-BLAPL/27434/2025 BLAPL/9908/2025	GANESH SINGH VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /149 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001428/2025
49	D-BLAPL/28394/2025 BLAPL/9909/2025	MIRZA ASIF BAIG @ ASIK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	LALBAG /289 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000135/2025
50	D-BLAPL/28873/2025 BLAPL/9910/2025	SASHIDHAR DASH VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PHIRINGIA /46 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000053/2025
51	D-BLAPL/28485/2025 BLAPL/9911/2025	LAXMI NARAYAN NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PHULBANI TOWN /63 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL CT/0000146/2025
52	D-BLAPL/28879/2025 BLAPL/9912/2025	PRASANNA MAHANANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GAISILET /87 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000502/2025
53	D-BLAPL/28884/2025 BLAPL/9913/2025	UPENDRA MAHANANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GAISILET /87 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000502/2025
54	D-BLAPL/29370/2025 BLAPL/9914/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
55	D-BLAPL/28446/2025 BLAPL/9915/2025	ARUNA SETHI @ SETHI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	ULLUNDA /1 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000077/2022
56	D-BLAPL/28624/2025 BLAPL/9916/2025	KRUSHNA GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /499 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000076/2025
57	D-BLAPL/28762/2025	DILLIP POLEI @ DILIP POLAI	JYOTIRMAYA SAHOO	KODALA /160 /2025

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	BLAPL/9917/2025	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000129/2025
58	D-BLAPL/29248/2025 BLAPL/9918/2025	RAMAKANTA SAHOO @ KANHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000186/2025
59	D-BLAPL/29249/2025 BLAPL/9919/2025	ANIL DIGAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /319 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000317/2025
60	D-BLAPL/25091/2025 BLAPL/9920/2025	SASHI @ SHASHI BHOI VS STATE OF ODISHA	GOKULANANDA SAHU VS	KHARIAR /178 /2025 J.M.F.C.,KHARIAR(Nuapada) CT/0000176/2025
61	D-BLAPL/28620/2025 BLAPL/9921/2025	ASHOK KUMAR GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /122 /2009 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000319/2009
62	D-CMP/38375/2025 CMP/1506/2025	NIBEDITA BEHERA VS ANNAPURNA BEHERA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000306/2017
63	D-CMP/38378/2025 CMP/1507/2025	NIBEDITA BEHERA VS ANNAPURNA BEHERA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),ROURKELA(Sundargarh) CS/0000058/2018
64	D-CMP/35802/2025 CMP/1508/2025	CHANDANA MISHRA VS SUSHANTA KUMAR MISHRA	SUJATA JENA VS	// A.D.J., GUNUPUR(Rayagada) Fao/0000004/2024
65	D-CMP/20408/2025 CMP/1509/2025	SHAKUNTALA JENA VS HIMANSU SEKHAR JENA	SUDHANSU SEKHAR JENA VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) Bhubaneswar IA/0000001/2024
66	D-CMP/32122/2025 CMP/1510/2025	RUDRA CHARAN TRIPATHY VS SUBASH CH. TRIPATHY	GANESH PRASAD SAMAL VS	// CIVIL JUDGE (JD),JAJPUR(Jajapur) EC/0000002/2016
67	D-CMP/36472/2025 CMP/1511/2025	JAYASHREE PARIDA @ JAYASHREE DARJEE VS BHARATI DARJEE	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CMA/0000013/2025
68	D-CMP/36108/2025 CMP/1512/2025	SONU PERIWAL VS	PRAJNA SARITA MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE

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69	D-CMP/36887/2025 CMP/1513/2025	MANOJ AGARWAL SUNAKAR MALIK VS PRAMOD KUMAR SAHU	SUKANTA KUMAR NAYAK VS	IA/0000382/2020 // CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack)
70	D-CMP/37157/2025 CMP/1514/2025	AKSHAY KUMAR DAS VS SATYANARAYAN JENA	BHASKAR CHANDRA PANDA VS	CS/0006998/2014 // ADL. CIVIL JUDGE (SD),BALASORE(Balaspur)
71	D-CMP/38597/2025 CMP/1515/2025	BHAIGA GOUDA VS GANDHI GOUDA	PRANAB RANJAN CHHATOI VS	EC/0000005/2016 // S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
72	D-CMP/34294/2025 CMP/1516/2025	RAM DULARIE AGRAWAL VS SITADEVI AGRAWAL	RAMDAS ACHARY VS	CS/0000001/2024 // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
73	D-CMP/39064/2025 CMP/1517/2025	P. HANUMANTA RAO VS KAMARAPU HEMABATI @ HEMA	BASUDEV MISHRA VS	CS/0000146/2019 // CIVIL JUDGE (SD),PARALAKHEMUNDI
74	D-CONTC/35574/2025 CONTC/4420/2025	SABITA PRADHAN VS MANSI NIMBHAL,IAS	ADV. VS	CS/0000040/2018 // ()
75	D-CONTC/35817/2025 CONTC/4421/2025	PRAMILA MAHANTA VS PURNA CHANDRA BARIHA,D.E.O,KEONJHAR	ADV. VS	// ()
76	D-CONTC/36252/2025 CONTC/4422/2025	JENAMANI PRADHAN VS ANU GARG,IAS	ADV. VS	// ()
77	D-CONTC/36253/2025 CONTC/4423/2025	CHANDRAMANI BEHERA VS ANU GARG,IAS	ADV. VS	// ()
78	D-CONTC/36270/2025 CONTC/4424/2025	SHIBAJI CHARAN NAYAK VS JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// ()
79	D-CONTC/36293/2025 CONTC/4425/2025	SANTOSH KUMAR BAGHA VS SANTOSH KUMAR DAS,REGISTRAR OF COOPERATIVE SOCIETIES,ODISHA	SATYA RANJAN PATI VS	// ()

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80	D-CONTC/36304/2025 CONTC/4426/2025	MANORANJAN DASH VS TRUPTI DASH,TAHASILDAR,GARADAPUR,KENDRAPARA	ADV. VS	// 0 //
81	D-CONTC/37452/2025 CONTC/4427/2025	ASHISH KUMAR MAHAL VS SIBASISH MAHARANA,CDM AND PHO,JAJPUR	ADV. VS	// 0 //
82	D-CONTC/37719/2025 CONTC/4428/2025	SANTOSH KUMAR SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
83	D-CONTC/37754/2025 CONTC/4429/2025	SANATAN NAYAK VS BIJAYA KUMAR SETHI,OAS I	ADV. VS	// 0 //
84	D-CONTC/37868/2025 CONTC/4430/2025	BINDUBALA SENAPATI VS ATANU PRADHAN,OAS	ADV. VS	// 0 //
85	D-CONTC/37935/2025 CONTC/4431/2025	SARASWATI DAS VS DR.NIRMALA KUMARI DEI,DIRECTOR,FAMILY WELFARE,ODISHA	ADV. VS	// 0 //
86	D-CONTC/35569/2025 CONTC/4432/2025	SHREEKANTA NAIK VS GIRISH S N, IAS	ADV VS	// 0 //
87	D-CONTC/35869/2025 CONTC/4433/2025	DIPTI RANJAN NAYAK VS TARINI RANJAN RAY,TAHASILDAR,NIALI, CUTTACK	MANOJ PANIGRAHI VS	// 0 //
88	D-CONTC/37349/2025 CONTC/4434/2025	DR.RAJENDRA NARAYAN SAHU VS ASWATHY S.,IAS	ADV. VS	// 0 //
89	D-CONTC/38044/2025 CONTC/4435/2025	JAYANTI JENA VS JAYPRAKASH NAYAK,DY. DIRECTOR OF MINES,JAJPUR ROAD,JAJPUR	ANAND PRAKASH DAS VS	// 0 //
90	D-CONTC/36184/2025 CONTC/4436/2025	AKSHAYA KUMAR PADHI VS ARAVIND AGRAWAL, COMMNR. CUM SECY., DEPT. OF HIGHER EDUCATION, ODISHA	SANDHYARANI PANI VS	// 0 //
91	D-CONTC/38008/2025	SARAT KUMAR MAHAPATRA	ADV	//

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	CONTC/4437/2025	VS NIRANJAN BEHERA,DIST. EDUCATION OFFICER,JAGATSINGHPUR	VS	0 //
92	D-CONTC/38613/2025 CONTC/4438/2025	BRAHMA PRAKASH JENA VS GIRISH S.N,IAS	DINESH KUMAR PANDA VS	// 0 //
93	D-CONTC/36269/2025 CONTC/4439/2025	PURUSOTTAM SAHOO VS DR.NILAKANTHA MISHRA,DIRECTOR,PUBLIC HEALTH	ADV. VS	// 0 //
94	D-CONTC/36311/2025 CONTC/4440/2025	RAMAMANI DEVI VS JYOTIRMAY NAYAK,OFS(S.G)	ADV. VS	// 0 //
95	D-CONTC/36315/2025 CONTC/4441/2025	BISHNU NARAYAN PANY VS AUROBINDO PADHI,IAS	ADV. VS	// 0 //
96	D-CONTC/36320/2025 CONTC/4442/2025	BIJAYLAXMI SAHU VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
97	D-CONTC/36351/2025 CONTC/4443/2025	BIBHUTI BHUSAN BEHERA VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV VS	// 0 //
98	D-CONTC/36812/2025 CONTC/4444/2025	RANJAN KUMAR DAS VS DEO RANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
99	D-CONTC/37267/2025 CONTC/4445/2025	ANKIT BAL VS SHALINI PANDIT,IAS	ADV VS	// 0 //
100	D-CONTC/37278/2025 CONTC/4446/2025	RANJAN KUMAR GIRI VS ARAVIND AGRAWAL, IAS	ADV VS	// 0 //
101	D-CONTC/38529/2025 CONTC/4447/2025	SANDIP KUMAR MALLICK VS SHANTI SWARUP MISHRA,TAHASILDAR,AUL,KENDRAPARA	ARIJEET MISHRA VS	// 0 //
102	D-CONTC/38616/2025 CONTC/4448/2025	SURYABAHADUR ASIT RANJAN CHOUDHURY VS	ADV. VS	// 0

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103	D-CONTC/38617/2025 CONTC/4449/2025	GIRISH S.N.,IAS ANIL KUMAR SAHOO VS	ADV. VS	// // ()
104	D-CONTC/38620/2025 CONTC/4450/2025	GIRISH S.N.,IAS ABAKASH SAHOO VS	ADV. VS	// // ()
105	D-CONTC/38621/2025 CONTC/4451/2025	GIRISH S.N.,IAS SUBASA CHARAN SAHU VS	ADV. VS	// // ()
106	D-CONTC/38622/2025 CONTC/4452/2025	GIRISH S.N.,IAS DEEPAK KUMAR DAS MOHAPATRA VS	ADV. VS	// // ()
107	D-CONTR/28002/2025 CONTR/22/2025	GIRISH S.N.,IAS K.DILLI RAO ACHARI VS	ADV. VS	// // /0 ()
108	D-CRLA/28214/2025 CRLA/1085/2025	KEERTHI VASAN,COLLECTOR AND D.M-CUM-CHAIRMAN,SENIOR CITIZEN PROTECTION COMMITTEE,GANJAM PRAMOD KUMAR GOUDA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /566 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam)
109	D-CRLA/29053/2025 CRLA/1086/2025	STATE OF ODISHA KAMAL MALLICK@LALU VS	ASHOK KUMAR SARANGI VS	Spl/000019/2025 JAJPUR SADAR /37 /2025 SPECIAL JUDGE,JAJPUR(Jajapur)
110	D-CRLLP/24466/2025 CRLLP/70/2025	STATE OF ODISHA ASIT KUMAR MOHAPATRA VS	SOURAV DAS VS	Spl/000029/2025 //0 J.M.F.C.,BHUBANESWAR(Khordha)
111	D-CRLLP/28953/2025 CRLLP/71/2025	SARASWATI MOHANTY STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A. VS	ICC/0004232/2019 CHAULIAGANJA /12 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK
112	D-CRLLP/28721/2025 CRLLP/72/2025	SHUSANTA KUMAR DHALASAMANTA STATE OF ODISHA VS	SOBHAN PANIGRAHI, A.S.C. VS	ST/0000119/2017 RASOL /170 /2022 SPECIAL JUDGE(POCSO), DHENKANAL
113	D-CRLMA/28878/2025 CRLMA/133/2025	GADADHAR NAIK SUBASH CHANDRA PANDA VS STATE OF ODISHA	RAJESH KUMAR MOHAPATRA VS	Spl/000053/2022 BADAGODA P.S. /5 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000009/2024

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114	D-CRLMA/28295/2025 CRLMA/134/2025	SHOGUN INFRA PROJECTS PVT. LTD. VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	AIR FIELD P.S. /345 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0001035/2024
115	D-CRLMC/25982/2025 CRLMC/3836/2025	BINAYAK SAHOO VS STATE OF ODISHA	SANJEEB KUMAR MISHRA VS	/ /0 S.D.J.M.,JAJPUR(Jajapur) CRMC/0001169/2023
116	D-CRLMC/28931/2025 CRLMC/3837/2025	KALU CHARAN PALLEYI VS STATE OF ODISHA(VIG.)	PURNA CHANDRA DAS VS	/ /0 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000006/2022
117	D-CRLMC/28937/2025 CRLMC/3838/2025	VINAY KUMAR RAY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	BALUGAON P.S. /118 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000262/2025
118	D-CRLMC/27073/2025 CRLMC/3839/2025	DR.PRASANTA KUMAR SWAIN VS STATE OF ODISHA	IN PERSON VS	BURLA /380 /2021 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0002355/2021
119	D-CRLMC/27947/2025 CRLMC/3840/2025	RAMESH BANGOLA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /234 /2013 A.D.J.,NAWAPARA(Nuapada) ST/0000048/2016
120	D-CRLMC/27952/2025 CRLMC/3841/2025	SUREN @ SURENDRA NAIK @ SURENDRA KUMAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /29 /2008 J.M.F.C,REAMAL(Debagarh) CT/0000147/2008
121	D-CRLMC/28083/2025 CRLMC/3842/2025	ABANI KUMAR MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	BARIPADA TOWN /245 /2015 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M ICC/0000162/2015
122	D-CRLMC/28112/2025 CRLMC/3843/2025	NIRANJAN PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	FATEGARH /183 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000174/2025
123	D-CRLMC/28298/2025 CRLMC/3844/2025	SUBIR RANJAN SAHU VS STATE OF ODISHA	DEBASIS BISWAL VS	MAHILA (BERHAMPUR) /141 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001665/2024
124	D-CRLMC/28389/2025 CRLMC/3845/2025	INDRA TOPPO VS STATE OF ODISHA	BISWARANJAN DALAI VS	SUNDARGARH TOWN /104 /2018 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000475/2018
125	D-CRLMC/28710/2025	AJAYA KUMAR PATRA	BIRAJA PRASAD NANDA	BIKRAMPUR FCI /171 /2024

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	CRLMC/3846/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001216/2024
126	D-CRLMC/28978/2025 CRLMC/3847/2025	GOLAK PRASAD MOHAPATRA VS STATE OF ODISHA(VIG.)	SIBA RANJAN POLAI VS	BHUBANESWAR VIGILANCE /30 /2010 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000042/2013
127	D-CRLMC/28831/2025 CRLMC/3848/2025	ABANI KUMAR PALEI VS STATE OF ODISHA	KARUNAKAR GAYA VS	KEONJHAR SADAR /202 /2018 CIVIL JUDGE (JD) CUM JMFC, THAKUR CMC/0000006/2023
128	D-CRLMC/29220/2025 CRLMC/3849/2025	BISWA RANJAN BEHERA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	//0 J.M.F.C.,KONARK(Puri) ICC/0000006/2024
129	D-CRLMC/28056/2025 CRLMC/3850/2025	PRADIP KUMAR SENAPATI VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	KHANDAGIRI P.S. /526 /2025 () //
130	D-CRLMC/28889/2025 CRLMC/3851/2025	SIMANCHAL GOUDA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	BADAGADA /27 /2007 A.D.J.,ASKA(Ganjam) ST/0000241/2014
131	D-CRLMC/29132/2025 CRLMC/3852/2025	CHITTARANJAN ROUT VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /816 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0002591/2022
132	D-CRLMC/28909/2025 CRLMC/3853/2025	BHASKAR JENA VS STATE OF ODISHA	SUSAMPAD HOTA BIBHU PRASAD MOHANTY VS	ENERGY P.S.(PURI) /7 /2018 S.D.J.M.,PURI(Puri) GR/0000796/2018
133	D-CRLMC/28541/2025 CRLMC/3854/2025	BAIRI REDDY@B.BAIRI REDDY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SONEPUR /309 /2023 J.M.F.C.,SONEPUR(Sonepur) GR/0000293/2023
134	D-CRLMC/29114/2025 CRLMC/3855/2025	MANIRATNA SWAIN @ MANI VS STATE OF ODISHA	SARAT KUMAR JENA VS	OLATPUR /89 /2018 J.M.F.C.(III),CUTTACK(Cuttack) GR/0002109/2018
135	D-CRLMC/29012/2025 CRLMC/3856/2025	BHARAT SUNDARAY@BHARAT SUNDARA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	NACHUNI /356 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000552/2024
136	D-CRLMC/29068/2025 CRLMC/3857/2025	BIRANCHI SHANKAR GOKHURA VS	SOUMYA RANJAN DAS VS	RAJGANGPUR /141 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh)

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137	D-CRLMC/29123/2025 CRLMC/3858/2025	STATE OF ODISHA BINAPANI MAHANANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GR/0000277/2025 / /0 DISTRICT & SESSIONS JUDGE ,PHULBA
138	D-CRLMC/29136/2025 CRLMC/3859/2025	MIR KHATUA @ MIR IBRAHIM VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	CRMC/0000021/2024 RAJKANIKAI /159 /2025 J.M.F.C,AUL(Kendrapara)
139	D-CRLMC/28270/2025 CRLMC/3860/2025	PRADEEPTA KUMAR ROUT VS STATE OF ODISHA	ADYASIDHI MISHRA VS	GR/0000285/2025 PURI SADAR /118 /2023 GRAMA NYAYADHIKARI,PURI(Puri)
140	D-CRLMC/27974/2025 CRLMC/3861/2025	CHANDAN SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	GR/0000270/2023 BARANGA /307 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
141	D-CRLMC/28183/2025 CRLMC/3862/2025	SUDAM ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GR/0000881/2025 BHUBAN /501 /2024 J.M.F.C.,BHUBAN(Dhenkanal)
142	D-CRLMC/28250/2025 CRLMC/3863/2025	NANDA @ S.K.ALLUDDIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	CT/0000028/2025 BADACHANA /11 /2013 ASST.SESSION JUDGE, CHANDIKHOLE
143	D-CRLMC/28352/2025 CRLMC/3864/2025	JHARIA KUMAR SETHI @ JHARIA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	CT/0000067/2014 KHAMAR /242 /2025 S.D.J.M.,PALLAHARA(Anugul)
144	D-CRLMC/28362/2025 CRLMC/3865/2025	AMULYA BARIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	GR/0000445/2025 BANSADA /50 /2025 J.M.F.C,CHANDABALI(Bhadrak)
145	D-CRLMC/28787/2025 CRLMC/3866/2025	SHIBAPRASAD BISHI@MILU VS STATE OF ODISHA	AMITAV TRIPATHY VS	GR/0000113/2025 GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh)
146	D-CRLMC/28364/2025 CRLMC/3867/2025	LALA TARUN PRAKASH NARAYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	CT/0000503/2024 KHUNTUNI /155 /2018 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
147	D-CRLMC/29090/2025 CRLMC/3868/2025	ASISH KUMAR PATRA VS STATE OF ODISHA	ASHOK DAS VS	CT/0000516/2018 BERHAMPUR TOWN /183 /2019 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000154/2022

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148	D-CRLMC/28366/2025 CRLMC/3869/2025	AMULYA BARIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BANSADA /51 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000114/2025
149	D-CRLMC/28890/2025 CRLMC/3870/2025	ROHIT GARG VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000394/2016
150	D-CRLMP/28646/2025 CRLMP/1228/2025	MD. QUASIM VS DEPUTY COMMNR. OF POLICE, CUTTACK	DIPTI RANJAN MOHAPATRA VS	//0 J.M.F.C.,DHAMNAGAR(Bhadrak) ICC/0000003/2024
151	D-CRLMP/28665/2025 CRLMP/1229/2025	MD. QUASIM VS DEPUTY COMMNR. OF POLICE, CUTTACK	DIPTI RANJAN MOHAPATRA VS	//0 () //
152	D-CRLMP/29128/2025 CRLMP/1230/2025	RITARANI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
153	D-CRLMP/29163/2025 CRLMP/1231/2025	HAZRAT HAJI HAFIZ LAI MOHAMMED SHAH R.A. ASTANA COMMITTE,SUNDARGARH VS STATE OF ODISHA	ANURUN KUMAR BUDHIA VS	// () //
154	D-CRLMP/28739/2025 CRLMP/1232/2025	ST MINERALS PVT. LTD., JAJPUR VS STATE OF ODISHA	AMITABH MISHRA VS	//0 () //
155	D-CRLMP/28292/2025 CRLMP/1233/2025	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	DEBASIS MISHRA VS	KUMBHARAPARA /229 /2021 () //
156	D-CRLMP/28400/2025 CRLMP/1234/2025	KHANAPRABHA MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	//0 () //
157	D-CRLMP/26591/2025 CRLMP/1235/2025	SOURAV SEKHAR BEHERA VS DNYANESHWAR ATMARAM BADGUJAR	VS	//0 () //
158	D-CRLREV/26540/2025 CRLREV/683/2025	DHANANJAY MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RASGOBINDPUR /208 /2020 CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0001852/2020
159	D-CRLREV/26557/2025	DHANANJAY MOHANTY	DEBI PRASAD DHAL	RASGOBINDPUR /127 /2020

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	CRLREV/684/2025	VS STATE OF ODISHA	VS	CIVIL JUDGE (JD) CUM JMFC, RASAGO CT/0001148/2020
160	D-CRLREV/27690/2025 CRLREV/685/2025	ABINASH@ABHINASH NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	MANCHESWAR P.S. /181 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000658/2024
161	D-CRLREV/28168/2025 CRLREV/686/2025	NALINI KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// S.D.J.M.,BALASORE(Baleshwar) ICC/0000672/2021
162	D-CRLREV/28495/2025 CRLREV/687/2025	KAIBALY GARANAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BARKOTE /185 /2022 A.D.J.,DEOGARH(Debagarh) ST/0000058/2022
163	D-EXP/33086/2025 EXP/27/2025	HAREKRUSHNA JENA VS TAHASILDAR, HATADIHI, KEONJHAR	HIMANSHU SEKHAR PANDA, ADV. VS	// () //
164	D-FAO/38338/2025 FAO/430/2025	NILAMANI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANE Gia/0000152/2021
165	D-MACA/30343/2025 MACA/1054/2025	THE D. MANAGER, FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED, MUMBAI VS ANJALI PRUSTY	MADAM ALI KHAN VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000013/2019
166	D-MACA/30352/2025 MACA/1055/2025	THE D. MANAGER, FUTURE GENERALI INDIA INSURANCE COMPANY LIMITED, MUMBAI VS ANJALI PRUSTY	MADAM ALI KHAN VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000012/2019
167	D-RSA/35620/2025 RSA/470/2025	PRAHALLAD BARIK VS BIRA DHUSASAN PRADHAN	SUKANTA KUMAR DALAI VS	// 2ND A.D.J,KHURDA(Khordha) RFA/0000035/2014
168	D-RSA/36609/2025 RSA/471/2025	MINATI SAMAL VS STATE OF ODISHA	SAILESH DAS VS	// DISTRICT & SESIONS JUDGE,BHUBANE RFA/0000041/2025
169	D-RSA/37131/2025 RSA/472/2025	PRADYUMNA MOHANTY VS NISARUL HAQUE	NIRANJAN LENKA VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000023/2025
170	D-RVWPET/38519/2025 RVWPET/224/2025	KANKAD @ CONCORD INFRA PROJECTS PVT. LTD.,BBSR VS	PRAYAS MOHANTY VS	// ()

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171	D-TRP(C)/38182/2025 TRP(C)/343/2025	NILAM KUMAR SWAIN SUCHISMITA PANDA VS BIBUDENDU PADHI	SAROJ RANJAN SUBUDHI VS	// // JUDGE FAMILY COURT, KENDRAPARA CP/0000215/2025
172	D-TRP(C)/38644/2025 TRP(C)/344/2025	KANAKALATA SWAIN VS GYANA RANJAN SWAIN	PABITRA KUMAR NAYAK VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000225/2025
173	D-TRPCRL/28605/2025 TRPCRL/90/2025	SMRUTI RANJAN SINGHSAMANT VS BHAGYASHREE SINGH SAMANTA	AMITAV TRIPATHY VS	//0 JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000042/2025
174	D-WA/38503/2025 WA/1552/2025	STATE OF ODISHA VS PRAMOD KUMAR PATTANAIAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
175	D-WA/34896/2025 WA/1553/2025	CHITTARANJAN SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR, OPTCL	SOMA PATNAIK VS	// 0 //
176	D-WP(C)/37089/2025 WP(C)/26570/2025	GOPAL CHANDRA DHARAMOHAPATRA VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
177	D-WP(C)/38002/2025 WP(C)/26571/2025	SAILABALA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
178	D-WP(C)/36843/2025 WP(C)/26572/2025	BINOD KUMAR KHATEI VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //
179	D-WP(C)/37824/2025 WP(C)/26573/2025	RAKESH CHAND JAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
180	D-WP(C)/38151/2025 WP(C)/26574/2025	DIAMOND PLAZA PVT. LTD., CUTTACK VS ASST. COMMNR. OF INCOME TAX, CENTRAL CIRCLE, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
181	D-WP(C)/37853/2025 WP(C)/26575/2025	PRAFULLA KUMAR TOSH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //

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182	D-WP(C)/36641/2025 WP(C)/26576/2025	SUSANTA MAHALIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
183	D-WP(C)/38128/2025 WP(C)/26577/2025	M/S. VIRAJAA STEEL AND POWER PRIVET LTD., CUTTACK VS THE NATIONAL COMPANY LAW TRIBUNAL, CUTTACK	ALOK KUMAR MOHAPATRA VS	// 0 //
184	D-WP(C)/38312/2025 WP(C)/26578/2025	SANGHAMITRA NAYAK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
185	D-WP(C)/37978/2025 WP(C)/26579/2025	REENARANI JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
186	D-WP(C)/37338/2025 WP(C)/26580/2025	PRASANTA KUMAR PANIGRAHI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
187	D-WP(C)/36954/2025 WP(C)/26581/2025	NILIMA PRIYADARSINI DAS VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
188	D-WP(C)/37983/2025 WP(C)/26582/2025	KAILASH BHUTIA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// 0 //
189	D-WP(C)/31526/2025 WP(C)/26583/2025	RASHMITA GOUDA VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //
190	D-WP(C)/38942/2025 WP(C)/26584/2025	GAJENDRANATH GIRI VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
191	D-WP(C)/37816/2025 WP(C)/26585/2025	RAKESH CHAND JAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
192	D-WP(C)/36956/2025 WP(C)/26586/2025	SANJUKTA PATTNAIK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
193	D-WP(C)/37819/2025	VANDANA JAIN	PRAVAT KUMAR NAYAK	//

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	WP(C)/26587/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/38124/2025 WP(C)/26588/2025	NIRUPAMA PATNAIK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
195	D-WP(C)/37822/2025 WP(C)/26589/2025	RAKESH CHAND JAIN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
196	D-WP(C)/36964/2025 WP(C)/26590/2025	SASMITA NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
197	D-WP(C)/38341/2025 WP(C)/26591/2025	MUDRIKA DEI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
198	D-WP(C)/37396/2025 WP(C)/26592/2025	SHARATA KUMAR MALIK VS THE ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, BALASORE	SATYA RANJAN MOHAPATRA VS	// 0 //
199	D-WP(C)/36965/2025 WP(C)/26593/2025	ANUSUYA BISWAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
200	D-WP(C)/38191/2025 WP(C)/26594/2025	PABITRA MOHAN GHADEI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
201	D-WP(C)/34219/2025 WP(C)/26595/2025	SITA SETHI VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
202	D-WP(C)/38357/2025 WP(C)/26596/2025	RAJENDU BIKASH PATRA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
203	D-WP(C)/38406/2025 WP(C)/26597/2025	BAJARUDDIN @ BADARUDDIN KHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
204	D-WP(C)/38361/2025 WP(C)/26598/2025	DHANURJAYA PRADHAN VS	RANJIT SAMAL VS	// 0

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205	D-WP(C)/38129/2025 WP(C)/26599/2025	STATE OF ORISSA M/S ASHA INFRA PROJECTS SERVICES PVT LTD, BBSR VS MICRO SMALL AND MEDIUM ENTERPRISE, CUTTACK	SIDHANT DWIBEDI VS	// // 0 //
206	D-WP(C)/36968/2025 WP(C)/26600/2025	SANJUKTA ROUTRAY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
207	D-WP(C)/34878/2025 WP(C)/26601/2025	SARAT KUMAR MISHRA VS ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //
208	D-WP(C)/38363/2025 WP(C)/26602/2025	TIRTHABASI GARNAYAK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
209	D-WP(C)/37132/2025 WP(C)/26603/2025	RABINDRA NATH MOHANTY VS STATE OF ODISHA	NITYANANDA PANDA VS	// 0 //
210	D-WP(C)/37445/2025 WP(C)/26604/2025	SAROJ KANTA MISRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
211	D-WP(C)/38379/2025 WP(C)/26605/2025	KAMALINI NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
212	D-WP(C)/36571/2025 WP(C)/26606/2025	GHANASHYAM BEHERA VS STATE OF ODISHA	PRADIPTA KISHORE BHUYAN VS	// 0 //
213	D-WP(C)/37135/2025 WP(C)/26607/2025	UNION OF INDIA VS BATA KRISHNA PARIDA	KAIBALYA PANDA VS	// 0 //
214	D-WP(C)/38581/2025 WP(C)/26608/2025	AKHAYA KUMAR SAHOO VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //
215	D-WP(C)/39023/2025 WP(C)/26609/2025	BHIKA NANDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //

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216	D-WP(C)/37453/2025 WP(C)/26610/2025	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
217	D-WP(C)/34881/2025 WP(C)/26611/2025	SUMIT MOHAPATRA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
218	D-WP(C)/34889/2025 WP(C)/26612/2025	JYOTI RANJAN PARIDA VS THE ASST. COMMISSIONER OF STATE TAX CT AND GST CIRCLE JAJPUR	BIJAY PANDA VS	// 0 //
219	D-WP(C)/37468/2025 WP(C)/26613/2025	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
220	D-WP(C)/38768/2025 WP(C)/26614/2025	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
221	D-WP(C)/37500/2025 WP(C)/26615/2025	MANORAMA MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
222	D-WP(C)/38773/2025 WP(C)/26616/2025	ROHIT KUMAR BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
223	D-WP(C)/36948/2025 WP(C)/26617/2025	KALIPU WARALAXMI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
224	D-WP(C)/38916/2025 WP(C)/26618/2025	DEBENDRA KUMAR ACHARYA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
225	D-WP(C)/37506/2025 WP(C)/26619/2025	SUSHIL KUMAR TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
226	D-WP(C)/38990/2025 WP(C)/26620/2025	NALIPADA ARJUNPUR PANCHAYAT LEVEL FEDERATION, KHURDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
227	D-WP(C)/38770/2025	GADASANPUT GRAM PANCHAYAT LEVEL FEDERATION, PURI	SUKANTA KUMAR DALAI	//

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	WP(C)/26621/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/36970/2025 WP(C)/26622/2025	TUKUNA SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
229	D-WP(C)/38732/2025 WP(C)/26623/2025	M/S NETA SECURITY SERVICES PVT LTD, BBSR VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
230	D-WP(C)/38777/2025 WP(C)/26624/2025	DIBYASINGHPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
231	D-WP(C)/38330/2025 WP(C)/26625/2025	GOKULANANDA NAIK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
232	D-WP(C)/38975/2025 WP(C)/26626/2025	SOUDAMINI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
233	D-WP(C)/37847/2025 WP(C)/26627/2025	UDAYA SUNDAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
234	D-WP(C)/39019/2025 WP(C)/26628/2025	PRASANA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
235	D-WP(C)/34738/2025 WP(C)/26629/2025	D RABINDRA KUMAR ACHARI VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //
236	D-WP(C)/38494/2025 WP(C)/26630/2025	AKASH SINGH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
237	D-WP(C)/38722/2025 WP(C)/26631/2025	PANDIAKEERA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
238	D-WP(C)/38239/2025 WP(C)/26632/2025	JEEBAN MUKHI VS	ANJAN KUMAR BISWAL VS	// 0

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239	D-WP(C)/38691/2025 WP(C)/26633/2025	STATE OF ODISHA SHREE GOPAL GOSALA, BARGARH VS	AMIT PRASAD BOSE VS	// // 0
240	D-WP(C)/37261/2025 WP(C)/26634/2025	STATE OF ODISHA KHATIA G.P.LEVEL FEDERATION, NAYAGARH VS	AMITAV TRIPATHY VS	// // 0
241	D-WP(C)/36973/2025 WP(C)/26635/2025	STATE OF ODISHA MADHUSUDAN NAYAK VS	DIPTI RANJAN MOHAPATRA VS	// // 0
242	D-WP(C)/38752/2025 WP(C)/26636/2025	STATE OF ODISHA DOKANDA GRAM PANAHCYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
243	D-WP(C)/34936/2025 WP(C)/26637/2025	STATE OF ODISHA JIBANJYOTI BALIYARSINGH VS	SASHIBHUSAN DAS VS	// // 0
244	D-WP(C)/39027/2025 WP(C)/26638/2025	RAJIB LOCHAN SAHOO SRIBATSA KUMAR JENAMANI VS	SAIBRATA RATH VS	// // 0
245	D-WP(C)/37849/2025 WP(C)/26639/2025	STATE OF ODISHA PRASANNA KUMAR BEHERA VS	KSHIROD KUMAR ROUT VS	// // 0
246	D-WP(C)/37262/2025 WP(C)/26640/2025	STATE OF ODISHA SUBRAT KUMAR BHOI VS	SAROJ KUMAR PADHY VS	// // 0
247	D-WP(C)/35108/2025 WP(C)/26641/2025	STATE OF ODISHA M/S. T C PATTANAIAK AND CO, RAYAGADA VS	PRANAYA KISHORE HARICHANDAN VS	// // 0
248	D-WP(C)/37480/2025 WP(C)/26642/2025	ADDITIONAL CT AND GST OFFICER, RAYAGADA CIRCLE, KORAPUT JAY JAGANNATH ANCHALIKA MANCHA, BHEDABAHAL GP, SADAR BLOCK, SUNDARIPUR VS	PRANAY KUMAR MAHANTA VS	// // 0
249	D-WP(C)/38702/2025 WP(C)/26643/2025	STATE OF ODISHA JAMALIGODA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/38766/2025 WP(C)/26644/2025	GOPINATHPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
251	D-WP(C)/36975/2025 WP(C)/26645/2025	RATNAKAR PAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //
252	D-WP(C)/38230/2025 WP(C)/26646/2025	VEDADYUTI KHUNTIA VS TAHASILDAR, DHENKANAL	JAJATI KISHORE MOHANTY VS	// 0 //
253	D-WP(C)/35279/2025 WP(C)/26647/2025	RAJAT KUMAR DUTTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/38743/2025 WP(C)/26648/2025	BRAJAKISHORE BEHERA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
255	D-WP(C)/37702/2025 WP(C)/26649/2025	BILASINEE OJHA @ BILASINI MOHARANA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
256	D-WP(C)/37577/2025 WP(C)/26650/2025	AJIT KUMAR XALXO VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
257	D-WP(C)/38707/2025 WP(C)/26651/2025	GADABALABHADRAPUR PANCHAYAT STARIYA MAHILA MAHASANGHA, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	D-WP(C)/37102/2025 WP(C)/26652/2025	SANJEEB KUMAR NAIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
259	D-WP(C)/38200/2025 WP(C)/26653/2025	PANKAJ CHARAN NAYAK VS UNION OF INDIA	LAXMAN BHOI VS	// 0 //
260	D-WP(C)/37971/2025 WP(C)/26654/2025	MADAN RAUL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
261	D-WP(C)/37708/2025	BHANPUR GRAM PANCHAYAT STARIYA SANGHA, BHANPUR	PRASANT KUMAR MISHRA	//

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	WP(C)/26655/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/37602/2025 WP(C)/26656/2025	DHIRA PATTNAIK VS STATE OF ODISHA	SHILPI SIDHANTA MOHAPATRA VS	// 0 //
263	D-WP(C)/36645/2025 WP(C)/26657/2025	ABHI BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
264	D-WP(C)/38280/2025 WP(C)/26658/2025	DHURBA CHARAN SAHOO VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
265	D-WP(C)/37596/2025 WP(C)/26659/2025	M/S. M.K INDUSTRIES, CUTTACK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
266	D-WP(C)/35555/2025 WP(C)/26660/2025	BINODINI NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/37686/2025 WP(C)/26661/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
268	D-WP(C)/37766/2025 WP(C)/26662/2025	OMKAR VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
269	D-WP(C)/38313/2025 WP(C)/26663/2025	SANDEEP SAMAL VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
270	D-WP(C)/37721/2025 WP(C)/26664/2025	HIRMA GRAM PANCHAYAT STARIYA MAHASANGHA, HIRMA VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
271	D-WP(C)/37975/2025 WP(C)/26665/2025	JAYANTI JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
272	D-WP(C)/37872/2025 WP(C)/26666/2025	SYNERGY INSTITUTE OF ENGINEERING AND TECHNOLOGY, DHENKANAL VS	DEVI PRASAD DASH VS	// 0

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273	D-WP(C)/38274/2025 WP(C)/26667/2025	STATE OF ODISHA SATYABHAMA DEVI WELFARE TRUST, KHURDA VS	ANAND PRAKASH DAS VS	// // 0
274	D-WP(C)/38237/2025 WP(C)/26668/2025	STATE OF ODISHA UNION OF INDIA VS	MANOJ KUMAR PATI, S.P.C VS	// // 0
275	D-WP(C)/35296/2025 WP(C)/26669/2025	MANOJ KUMAR DASH MANA BHANJAN BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // 0
276	D-WP(C)/35584/2025 WP(C)/26670/2025	STATE OF ODISHA BASANTA KUMAR PRADHAN VS	DHANESWAR BEHERA VS	// // 0
277	D-WP(C)/38315/2025 WP(C)/26671/2025	STATE OF ODISHA SANDEEP SAMAL VS	MAHESWAR MOHANTY VS	// // 0
278	D-WP(C)/35528/2025 WP(C)/26672/2025	STATE OF ODISHA PRASANNA KUMAR KARNA VS	SURYASNATA MOHAPATRA VS	// // 0
279	D-WP(C)/38637/2025 WP(C)/26673/2025	STATE OF ODISHA RAJA BANTU VS	SASWAT KUMAR ROUT VS	// // 0
280	D-WP(C)/38325/2025 WP(C)/26674/2025	STATE OF ODISHA GOPAL CHANDRA MISHRA VS	SUMIT KUMAR MOHANTY VS	// // 0
281	D-WP(C)/36299/2025 WP(C)/26675/2025	THE SPECIAL LAND ACQUISITION OFFICER, NATIONAL ALUMINUM COMPANY LTD, ANGUL SURESH CHANDRA GAEN VS	RANJAN KUMAR NAYAK VS	// // 0
282	D-WP(C)/38429/2025 WP(C)/26676/2025	STATE OF ODISHA SAUMYADIP CHAKRABARTY VS	SAHASRANSU SOURAV VS	// // 0
283	D-WP(C)/38097/2025 WP(C)/26677/2025	STATE OF ODISHA SHREE CHAKANAYAN AGRO PVT. LTD., KOLKATA VS ASSISSTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, CUTTACK	SASWAT KUMAR ACHARYA VS	// // 0 //

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284	D-WP(C)/37976/2025 WP(C)/26678/2025	TINI @ TINA JENA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
285	D-WP(C)/37180/2025 WP(C)/26679/2025	STATE OF ODISHA VS SIDHESWAR PUNJI	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
286	D-WP(C)/36328/2025 WP(C)/26680/2025	SUNIL KUMAR MISHRA VS SOCIAL SECURITY AND EMPOWERMENT OF PERSONS WITH DISABILITIES	BIBHUTI KESHARI BISWAL VS	// 0 //
287	D-WP(C)/38224/2025 WP(C)/26681/2025	KALIAKUNDAL GRAMA PANCHAYAT STARIYA MISSION SHAKTI SANGHA, KALOPADA VS STATE OF ODISHA	DEBAPRASANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/37987/2025 WP(C)/26682/2025	CHANDRAMANI BAG VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
289	D-WP(C)/38639/2025 WP(C)/26683/2025	SIBANI MISSION SHAKTI, BLOCK LEVEL FEDERATION, TUMUDIBANDHA, KANDHAMAL VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
290	D-WP(C)/38197/2025 WP(C)/26684/2025	BHANUMATI BEHERA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
291	D-WP(C)/36897/2025 WP(C)/26685/2025	LAXMIDHAR SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
292	D-WP(C)/35776/2025 WP(C)/26686/2025	BISWAMITRA KUMBHAR VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
293	D-WP(C)/38631/2025 WP(C)/26687/2025	SUKHA SANSAR, BLOCK LEVEL FEDERATION, KOTAGARH, KANDHAMAL VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
294	D-WP(C)/37571/2025 WP(C)/26688/2025	DANDAMUKUNDAPUR GRAMA PANACHAYAT LEVEL FEDERATION (DANDAMUKUNDA) VS STATE OF ODISHA	ANUPAMA PISHORI VS	// 0 //
295	D-WP(C)/37355/2025	BRAJA KISHORE BADAJENA	MADHAB LAL AGARWAL	//

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	WP(C)/26689/2025	VS SUPERINTENDENT, JATNI CIRCLE, KHURDA	VS	0 //
296	D-WP(C)/38980/2025 WP(C)/26690/2025	AKSHAYA KUMAR MOHANTY VS THE DEPUTY REGISTRAR OF CO OPERATIVE SOCIETIES, DHENKANAL DIVISION, DHENKANAL	AKSHAYA KUMAR JENA VS	// 0 //
297	D-WP(C)/37995/2025 WP(C)/26691/2025	SURENDRA MOHAN PUJARI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
298	D-WP(C)/36229/2025 WP(C)/26692/2025	SUSILA SETHY VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
299	D-WP(C)/38636/2025 WP(C)/26693/2025	APARAJITA, BLOCK LEVEL FEDERATION, (MISSION SHAKTI), K.NUAGAON, KANDHAMAL VS STATE OF ODISHA	PRAMOD MALLAD SAHU VS	// 0 //
300	D-WP(C)/37188/2025 WP(C)/26694/2025	SATYAPADA SHARMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
301	D-WP(C)/37123/2025 WP(C)/26695/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	SEETARAM JENA VS	// 0 //
302	D-WP(C)/38534/2025 WP(C)/26696/2025	MAYADHAR SAHU VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
303	D-WP(C)/37573/2025 WP(C)/26697/2025	CHAINPUR GRAMA PANACHAYAT LEVEL FEDERATION (CHAINPUR GPLF),PURI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
304	D-WP(C)/36427/2025 WP(C)/26698/2025	GOURANGA CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
305	D-WP(C)/38798/2025 WP(C)/26699/2025	SUSHREE SANGITA ROUT VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
306	D-WP(C)/35965/2025 WP(C)/26700/2025	BIJAY KUMAR MOHANTY VS	SHIBANI SAMARPITA OJHA VS	// 0

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307	D-WP(C)/36619/2025 WP(C)/26701/2025	STATE OF ODISHA JAYA KRUSHNA DAS VS	GOUTAM KUMAR ACHARYA VS	// // ()
308	D-WP(C)/38294/2025 WP(C)/26702/2025	STATE OF ODISHA KALIPOI GRAM PANCHAYAT STARIYA, MAHASANGHA, KALIPOI, CUTTACK VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
309	D-WP(C)/37581/2025 WP(C)/26703/2025	STATE OF ODISHA ARUN @ ARUNA KUMAR NAYAK VS	MANORANJAN MUDULI VS	// // ()
310	D-WP(C)/38384/2025 WP(C)/26704/2025	STATE OF ODISHA DILESWAR PATEL VS	RANJIT SAMAL VS	// // ()
311	D-WP(C)/37369/2025 WP(C)/26705/2025	STATE OF ORISSA SANTOSHPUR GRAMPANCHAYAT STARIYA SANGHA, BALESWAR VS	RAMA CHANDRA JENA VS	// // ()
312	D-WP(C)/36322/2025 WP(C)/26706/2025	STATE OF ODISHA PRATAP CHANDRA PARIDA VS	PRABODHA CHANDRA NAYAK VS	// // ()
313	D-WP(C)/38297/2025 WP(C)/26707/2025	STATE OF ODISHA KULSINGH GRAM PANCHAYAT STARIYA MAHA SANGHA, RAYAGADA VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
314	D-WP(C)/36637/2025 WP(C)/26708/2025	STATE OF ODISHA LABANYABATI SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
315	D-WP(C)/38349/2025 WP(C)/26709/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS	RANJIT SAMAL VS	// // ()
316	D-WP(C)/37588/2025 WP(C)/26710/2025	STATE OF ORISSA SUMATI MOHANTY VS	AMIT SAHOO VS	// // ()
317	D-WP(C)/36603/2025 WP(C)/26711/2025	STATE OF ODISHA SAROJ KUMAR DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // () //

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318	D-WP(C)/38388/2025 WP(C)/26712/2025	MAHESH KUMAR DANDSENA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
319	D-WP(C)/38223/2025 WP(C)/26713/2025	CHINGEDISAR GRAM PANCHAYAT STARIYA MISSION SHAKTI SANGHA, KALAHANDRAPUR, BALASORE VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
320	D-WP(C)/37018/2025 WP(C)/26714/2025	M/S. JAGAMOHAN PRADHAN, ANUGUL VS CHIEF GENERAL MANAGER (O AND M), O.P.T.C.L., BBSR	UMESH KUMAR LENKA VS	// 0 //
321	D-WP(C)/36829/2025 WP(C)/26715/2025	BIBEKANAND CHOUHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
322	D-WP(C)/38329/2025 WP(C)/26716/2025	DASABHUJA ANCHALIKA MAHASANGHA, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
323	D-WP(C)/37386/2025 WP(C)/26717/2025	PANCHALINGESWAR MAHILA MAHASANGHA, BALESWAR VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
324	D-WP(C)/37295/2025 WP(C)/26718/2025	SURYAMANI ROUL VS STATE OF ODISHA	BISWABHUSAN MISHRA VS	// 0 //
325	D-WP(C)/37595/2025 WP(C)/26719/2025	CHANDRAMA RAJ VS STATE OF ODISHA	AMIT SAHOO VS	// 0 //
326	D-WP(C)/38401/2025 WP(C)/26720/2025	BHRAMARBAR SAHU VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// 0 //
327	D-WP(C)/38227/2025 WP(C)/26721/2025	TALAJARING GRAMA PANCHAYAT STARIYA MISSION SHAKTI SANGHA, NANDOL, BALASORE VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
328	D-WP(C)/37273/2025 WP(C)/26722/2025	STATE OF ODISHA VS JAGJIBANA SAHOO	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
329	D-WP(C)/38887/2025	JITENDRA SAHOO	JAGABANDHU SAHU	//

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	WP(C)/26723/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/37548/2025 WP(C)/26724/2025	PRAMOD KUMAR NANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
331	D-WP(C)/38229/2025 WP(C)/26725/2025	BUDAGUDA PANCHAYAT STARIYA, MAHILA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/38754/2025 WP(C)/26726/2025	KSHAMA KAR MAHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
333	D-WP(C)/37561/2025 WP(C)/26727/2025	KURAL GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
334	D-WP(C)/38289/2025 WP(C)/26728/2025	JAGANNATHPUR GRAM PANCHAYAT STARIYA SANGHA, JAGANNATHPUR, CUTTACK VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
335	D-WP(C)/38759/2025 WP(C)/26729/2025	DR. CHAITANYA KUMAR SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
336	D-WP(C)/38254/2025 WP(C)/26730/2025	MAJHIGUDA PANCHAYAT STARIYA MAHILA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
337	D-WP(C)/38109/2025 WP(C)/26731/2025	JYOTSNARANI SETHI VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
338	D-WP(C)/37881/2025 WP(C)/26732/2025	CHINMAYEE BISWAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
339	D-WP(C)/37915/2025 WP(C)/26733/2025	MAHABIR G.P.L.F, GOLAGAON VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
340	D-WP(C)/39032/2025 WP(C)/26734/2025	M/S. VARSHA CONSTRUCTION, RAIPUR VS	NILAKANTHA JUJHARSINGH VS	// 0

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341	D-WP(C)/37501/2025 WP(C)/26735/2025	STATE OF ODISHA ACHYUTANANDA KAMPA VS	PANCHANAN PANIGRAHI VS	// // 0
342	D-WP(C)/38086/2025 WP(C)/26736/2025	STATE OF ODISHA M/S. TULASI SAHOO, KENDUJHAR VS	ITISHREE TRIPATHY VS	// // 0
343	D-WP(C)/37993/2025 WP(C)/26737/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, KENDUJHAR-II MANDHAR BANUA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
344	D-WP(C)/38065/2025 WP(C)/26738/2025	STATE OF ODISHA SUBHASHREE NIBEDITA NAYAK VS	ARUN KUMAR PATRA VS	// // 0
345	D-WP(C)/38240/2025 WP(C)/26739/2025	STATE OF ODISHA BAIDESWAR GRAM PANCHAYAT STARIYA MAHASANGHA, CUTTACK VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
346	D-WP(C)/36657/2025 WP(C)/26740/2025	STATE OF ODISHA SWATI RAY VS	KUNAL KUMAR SWAIN VS	// // 0
347	D-WP(C)/38090/2025 WP(C)/26741/2025	STATE OF ODISHA SANJAY KUMAR RAY VS	DR. BINODA KUMAR MISHRA VS	// // 0
348	D-WP(C)/38231/2025 WP(C)/26742/2025	STATE OF ODISHA ANUARY GRAM PANCHAYAT STARIYA SANGHA, ANUARY, CUTTACK VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
349	D-WP(C)/38589/2025 WP(C)/26743/2025	STATE OF ODISHA POLAMA PANCHAYAT STARIYA, MAHILA SANGHA, RAYAGADA VS	DR. PRASANTA KUMAR MISHRA VS	// // 0
350	D-WP(C)/38443/2025 WP(C)/26744/2025	STATE OF ODISHA SANJUKTA RANI DAS VS	DIGAMBARA MISHRA VS	// // 0
351	D-WP(C)/38233/2025 WP(C)/26745/2025	UNION OF INDIA NAROTTAM DEBNATH VS	MANORANJAN PADHI VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/39069/2025 WP(C)/26746/2025	KANDOI TRANSPORT LIMITED, CUTTACK VS ODISHA MINING CORPORATION LTD., BBSR	SASWAT KUMAR ACHARYA VS	// 0 //
353	D-WP(C)/38385/2025 WP(C)/26747/2025	MINAKSHI MAHANTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
354	D-WP(C)/36602/2025 WP(C)/26748/2025	BHAGABAN MOHALIK VS THE COMMISSIONER OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
355	D-WP(C)/38374/2025 WP(C)/26749/2025	SEETA SETHY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
356	D-WP(C)/38392/2025 WP(C)/26750/2025	NARESH BEHERA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
357	D-WP(C)/38595/2025 WP(C)/26751/2025	SINGARI PANCHAYAT STARIYA, MAHILA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
358	D-WP(C)/38610/2025 WP(C)/26752/2025	DHAMANIPANGA PANCHAYAT STARIYA MAHILA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/38444/2025 WP(C)/26753/2025	ARUNBALA MOHAPATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
360	D-WP(C)/37413/2025 WP(C)/26754/2025	GADADHARPUR GRAMA PANCHAYAT LEVEL FEDEARATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
361	D-WP(C)/37697/2025 WP(C)/26755/2025	AKSHYA MISHRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
362	D-WP(C)/38596/2025 WP(C)/26756/2025	NARAYANPUR PANCHAYAT STARIYA, MAHILA SANGHA, KALYANASINGHPUR, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
363	D-WP(C)/38555/2025	UJAL JHANKAR	PARSURAM MOHAPATRA	//

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	WP(C)/26757/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/38817/2025 WP(C)/26758/2025	BADAGUDUGUDIA GRAM PANCHAYAT LEVEL FEDERATION,MAYURBHANJ VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
365	D-WP(C)/37529/2025 WP(C)/26759/2025	MAA NIMAKALI, G.P.LEVEL FEDERATION, RASALPUR, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
366	D-WP(C)/38396/2025 WP(C)/26760/2025	JAHEDA KHATOON VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
367	D-WP(C)/38311/2025 WP(C)/26761/2025	BHRAMABABAR DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
368	D-WP(C)/38604/2025 WP(C)/26762/2025	BIPLAB KUMAR SAHOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
369	D-WP(C)/38665/2025 WP(C)/26763/2025	JENAPADA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
370	D-WP(C)/38398/2025 WP(C)/26764/2025	UMA SAHOO VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
371	D-WP(C)/38578/2025 WP(C)/26765/2025	SRI RAM ENGINEERING WORKS, JAGATSINGHPUR VS R.T.O.KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
372	D-WP(C)/38972/2025 WP(C)/26766/2025	NILENDRI CHARAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
373	D-WP(C)/37905/2025 WP(C)/26767/2025	CHAKRADHARARASAD GRAMAPANCHAYAT STARIYA SANGHA, NAYAGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
374	D-WP(C)/37946/2025 WP(C)/26768/2025	KRUSHNA PRASAD NAYAK VS	PRABIN DAS VS	// 0

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375	D-WP(C)/38400/2025 WP(C)/26769/2025	STATE OF ODISHA SAJANI PATRA VS UNION OF INDIA	DIGAMBARA MISHRA VS	// // 0 //
376	D-WP(C)/39203/2025 WP(C)/26770/2025	PARADIP PORT AUTHORITY, PARADIP VS THE REGISTRAR CIVIL COURT, CIVIL COURT, KHURDA	SATYA SMRUTI MOHANTY VS	// 0 //
377	D-WP(C)/38955/2025 WP(C)/26771/2025	GANESWAR MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
378	D-WP(C)/38966/2025 WP(C)/26772/2025	RANJIT BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
379	D-WP(C)/38679/2025 WP(C)/26773/2025	GHANTIKHAL GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
380	D-WP(C)/38961/2025 WP(C)/26774/2025	NIROJ RANJAN MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
381	D-WP(C)/38714/2025 WP(C)/26775/2025	TRISHAKTI MAHASANGHA BADAS GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
382	D-WP(C)/38959/2025 WP(C)/26776/2025	MURSID KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
383	D-WP(C)/38716/2025 WP(C)/26777/2025	BIJIPUR PANCHAYAT PRAGATI SANGHA, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
384	D-WP(C)/38818/2025 WP(C)/26778/2025	MAJHIGADIA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
385	D-WP(C)/37133/2025 WP(C)/26779/2025	MADHUSUDANPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //

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386	D-WP(C)/38840/2025 WP(C)/26780/2025	PINGU GRAMPANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
387	D-WP(C)/38687/2025 WP(C)/26781/2025	KUMARPUR GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
388	D-WP(C)/38718/2025 WP(C)/26782/2025	SAHOOPADA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
389	D-WP(C)/37908/2025 WP(C)/26783/2025	BUDAPADA PANCHAYAT STARIYA SANGHA, BIRIDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
390	D-WP(C)/38719/2025 WP(C)/26784/2025	GULUGUDA G.P STARIYA SANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
391	D-WP(C)/38587/2025 WP(C)/26785/2025	THOTA KIRAN KUMAR VS BRANCH MANAGER STATE BANK OF INDIA, KORAPUT	NALINI KANTA DASH VS	// 0 //
392	D-WP(C)/38845/2025 WP(C)/26786/2025	KALAMGADIA GRAM PANCHAYAT LEVEL FEDERATION,MAYURBHANJ VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
393	D-WP(C)/38078/2025 WP(C)/26787/2025	JITENDRA KUMAR AGARWAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
394	D-WP(C)/38721/2025 WP(C)/26788/2025	UNION OF INDIA VS PAULASTYA KUMAR ROUL	SEPHALEE DAS VS	// 0 //
395	D-WP(C)/38692/2025 WP(C)/26789/2025	SATHILO GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
396	D-WP(C)/38851/2025 WP(C)/26790/2025	M/S PITABASH GOCHHAYAT,CTC VS COMMISSIONER (APPEAL) GST, CENTRAL EXCISE AND CUSTOMS,BBSR	KAJAL SAHOO VS	// 0 //
397	D-WP(C)/38723/2025	BALADIAMAL GRAM PANCHAYAT STARIYA SANGHA, KALAHANDI	DR. PRASANTA KUMAR MISHRA	//

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	WP(C)/26791/2025	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/37603/2025 WP(C)/26792/2025	GOURANGA CHARAN PATRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
399	D-WP(C)/38701/2025 WP(C)/26793/2025	AGASTI BHOI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //
400	D-WP(C)/37909/2025 WP(C)/26794/2025	MAA SARBAMANGALA MAHASANGHA, PURI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
401	D-WP(C)/38886/2025 WP(C)/26795/2025	M/S SWAYAM ENTERPRISES,GANJAM VS CHIEF MANAGER, UNION BANK OF INDIA,GANJAM	P.ANUP DASH VS	// 0 //
402	D-WP(C)/38404/2025 WP(C)/26796/2025	ARUN KUMAR SINGH VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
403	D-WP(C)/38725/2025 WP(C)/26797/2025	SIREI GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
404	D-WP(C)/36680/2025 WP(C)/26798/2025	M/S RUTUPARNA CONSTRUCTION, BBSR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
405	D-WP(C)/38900/2025 WP(C)/26799/2025	TARAK NATH DAS VS COLLECTOR, KHORDHA	SOUMYA RANJAN MOHANTY VS	// 0 //
406	D-WP(C)/38841/2025 WP(C)/26800/2025	BADABISOL GRAM PANCHAYAT LEVEL FEDERATION, MAYURBHANJ VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
407	D-WP(C)/38431/2025 WP(C)/26801/2025	JANARDAN BRAHMACHARI VS STATE OF ODISHA	NIRANJAN HOTA VS	// 0 //
408	D-WP(C)/38825/2025 WP(C)/26802/2025	SUJOGYA KUMAR KHUNTIA VS	JAJATI KISHORE MOHANTY VS	// 0

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409	D-WP(C)/37651/2025 WP(C)/26803/2025	TAHASILDAR, DHENKANAL STATE OF ODISHA VS NANDA PUJHARI	SURYA NARAYAN PATNAIK, A.G.A VS	// // 0 //
410	D-WP(C)/38852/2025 WP(C)/26804/2025	NAMITA SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
411	D-WP(C)/39155/2025 WP(C)/26805/2025	M/S.NISCHINT MULTISERVICE PVT.LTD.KHORDHA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
412	D-WP(C)/38856/2025 WP(C)/26806/2025	BOMALI RAJESH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
413	D-WP(C)/37470/2025 WP(C)/26807/2025	BABURAM MALLIK VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
414	D-WP(C)/37275/2025 WP(C)/26808/2025	STATE OF ODISHA VS ANAMA NAG	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
415	D-WP(C)/38557/2025 WP(C)/26809/2025	DR. PRADEEPTA KUMAR PRAHARAJ VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
416	D-WP(C)/38626/2025 WP(C)/26810/2025	MAA PATAKHANDA, BLOCK LEVEL FEDERATION, BALLIGUDA, KANDHAMAL VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
417	D-WP(C)/38774/2025 WP(C)/26811/2025	SANKARDA MAHILA MAHASANGHA GRAM PANCHAYAT, SANKARDA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
418	D-WP(C)/39062/2025 WP(C)/26812/2025	RASMITA BEHERA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
419	D-WP(C)/37138/2025 WP(C)/26813/2025	MULISING GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //

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420	D-WP(C)/38434/2025 WP(C)/26814/2025	SURENDRA NATH SETHI VS UNION OF INDIA	DIGAMBARA MISHRA VS	// 0 //
421	D-WP(C)/38635/2025 WP(C)/26815/2025	SIRIGUDA PANCHAYAT STARIYA MAHASANGHA, RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
422	D-WP(C)/39133/2025 WP(C)/26816/2025	BISWAMOHAN PATNAIK VS STATE OF ORISSA	SAIBRATA RATH VS	// 0 //
423	D-WP(C)/38256/2025 WP(C)/26817/2025	KADAMBARI DASH VS STATE OF ODISHA	SANJAYA KUMAR DAS VS	// 0 //
424	D-WP(C)/37429/2025 WP(C)/26818/2025	ICHHAPUR GRAMA PANCHAYAT LEVEL FEDEARATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
425	D-WP(C)/39113/2025 WP(C)/26819/2025	CHHINDERPAL KAUR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
426	D-WP(C)/38709/2025 WP(C)/26820/2025	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
427	D-WP(C)/39177/2025 WP(C)/26821/2025	ABHAY KHANDELWAL VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	// 0 //
428	D-WP(C)/39121/2025 WP(C)/26822/2025	GURUDAYAL SINGH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
429	D-WP(C)/38712/2025 WP(C)/26823/2025	NIRANJAN SWAIN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
430	D-WP(C)/38544/2025 WP(C)/26824/2025	BLOCK STARIYA MAHASANGHA, LAIKERA, JHARSHUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
431	D-WP(C)/39139/2025	GOURANGA CHARAN SAHOO	BISWAMBAR MOHANTY	//

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	WP(C)/26825/2025	VS STATE OF ODISHA	VS	() //
432	D-WP(C)/39052/2025 WP(C)/26826/2025	NITYARANJAN NAYAK VS THE BRANCH MANAGER UCO BANK, JAJPUR	SAILABALA JENA VS	// () //
433	D-WP(C)/37650/2025 WP(C)/26827/2025	STATE OF ODISHA VS DAMBARUDHAR HARIJAN	SURYA NARAYAN PATNAIK, A.G.A VS	// () //
434	D-WP(C)/38760/2025 WP(C)/26828/2025	RABINDRANATH PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// () //
435	D-WP(C)/39171/2025 WP(C)/26829/2025	DR.SANTANU KUMAR PADHY VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
436	D-WP(C)/38698/2025 WP(C)/26830/2025	GADASAHU GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
437	D-WP(C)/38655/2025 WP(C)/26831/2025	SANTILATA BARIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// () //
438	D-ABLAPL/28880/2025 ABLAPL/11205/2025	BIRANCHI BINDHANI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	BARIPADA TOWN /526 /2025 () //
439	D-ABLAPL/28891/2025 ABLAPL/11206/2025	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /733 /2025 () //
440	D-ABLAPL/28929/2025 ABLAPL/11207/2025	PAPU @ DHEERAJ SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /214 /2025 () //
441	D-ABLAPL/29046/2025 ABLAPL/11208/2025	SACHIDANANDA BEHERA @ SACHI BEHERA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	TANGI (KHURDA) /617 /2025 () //
442	D-ABLAPL/29072/2025 ABLAPL/11209/2025	SHANKAR GOUDA VS	SUJIT KUMAR PATNAIK VS	K.NUAGAON /436 /2023 ()

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443	D-ABLAPL/29075/2025 ABLAPL/11210/2025	STATE OF ODISHA BIPIN KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	// GOPALPUR /230 /2022 () //
444	D-ABLAPL/28399/2025 ABLAPL/11211/2025	PRANABALLABHA SAHU @ PANUA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// GHASIPURA /349 /2025 () //
445	D-ABLAPL/28438/2025 ABLAPL/11212/2025	SUSANTA BEHERA @ RAJU VS STATE OF ODISHA	AMITABH NAIK VS	// KHURDA MODEL /378 /2025 () //
446	D-ABLAPL/28448/2025 ABLAPL/11213/2025	NIRMAL CHANDRA NAIK VS STATE OF ODISHA	DEBABRATA DASH VS	// JAIPATNA /206 /2025 () //
447	D-ABLAPL/28454/2025 ABLAPL/11214/2025	JAJATI KESHARI BHANJA VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// / /0 () //
448	D-ABLAPL/26151/2025 ABLAPL/11215/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// BAIDESWAR /39 /2025 () //
449	D-ABLAPL/28501/2025 ABLAPL/11216/2025	DIBAKAR PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// / /0 () //
450	D-ABLAPL/28527/2025 ABLAPL/11217/2025	PRADIP BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// RAMACHANDI /91 /2024 () //
451	D-ABLAPL/26402/2025 ABLAPL/11218/2025	DEEPAK KUMAR KHATAI VS STATE OF ODISHA	NIRANJAN PANDA VS	// BUGUDA /275 /2024 () //
452	D-ABLAPL/28531/2025 ABLAPL/11219/2025	SUKHADEB DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// / /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/000044/2025
453	D-ABLAPL/28542/2025 ABLAPL/11220/2025	PRASAD KHANDUAL @ SREE PRASAD KHANDUAL VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// ASKA /464 /2025 () //

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454	D-ABLAPL/28615/2025 ABLAPL/11221/2025	MUBIN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SIMULIA /296 /2025 () //
455	D-ABLAPL/26601/2025 ABLAPL/11222/2025	SEEMA SINGH VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BIDANASI /203 /2022 () //
456	D-ABLAPL/26704/2025 ABLAPL/11223/2025	GUNANIDHI SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /252 /2025 () //
457	D-ABLAPL/28302/2025 ABLAPL/11224/2025	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PURI SADAR /497 /2025 () //
458	D-ABLAPL/28832/2025 ABLAPL/11225/2025	BARUNA RANA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANTAMAL /123 /2025 () //
459	D-ABLAPL/28793/2025 ABLAPL/11226/2025	SUMIT PRADHAN VS STATE OF ODISHA	BYOMOKESH SAHOO VS	RENGALI (SAMBALPUR) /100 /2024 () //
460	D-ABLAPL/28861/2025 ABLAPL/11227/2025	MARUA @ MAHURA BARIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /120 /2025 () //
461	D-ABLAPL/28819/2025 ABLAPL/11228/2025	ALOK KUMAR BEHERA @ LIPU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	KHALLIKOTE /202 /2023 () //
462	D-ABLAPL/28903/2025 ABLAPL/11229/2025	SHUBHENDU KUMAR SWAIN @ SUBHRANSU SWAIN @ SUVENDU SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /323 /2025 () //
463	D-ABLAPL/28829/2025 ABLAPL/11230/2025	DEBENDRA PRUSTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /461 /2025 () //
464	D-ABLAPL/28910/2025 ABLAPL/11231/2025	BIKASH KUMAR @ BIKASH SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	BANKI /203 /2025 () //
465	D-ABLAPL/28922/2025	NABIN PRADHAN	RITURANJAN CHHOTARAY	JHARBANDH /101 /2025

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	ABLAPL/11232/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/28836/2025 ABLAPL/11233/2025	BINODINI BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //
467	D-ABLAPL/29038/2025 ABLAPL/11234/2025	TANYA SAROSE NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KEONJHAR TOWN /245 /2025 () //
468	D-ABLAPL/28253/2025 ABLAPL/11235/2025	PRAFULLA BAG VS STATE OF ODISHA	RAMDAS ACHARY VS	BIJEPUR /185 /2025 () //
469	D-ABLAPL/28939/2025 ABLAPL/11236/2025	BANKA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /96 /2025 () //
470	D-ABLAPL/28940/2025 ABLAPL/11237/2025	SANSKARAN BHADRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	TIRTOL /79 /2025 () //
471	D-ABLAPL/28943/2025 ABLAPL/11238/2025	MANOJ KUMAR SAMANTARAY @ MANOJ SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /62 /2025 () //
472	D-ABLAPL/28945/2025 ABLAPL/11239/2025	BIKRAM KUMAR JENA @ BIKRAM JENA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BONTH /129 /2025 () //
473	D-ABLAPL/28842/2025 ABLAPL/11240/2025	ANAMA MOHANTA @ ANAM MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /218 /2025 () //
474	D-ABLAPL/28859/2025 ABLAPL/11241/2025	SAISWEETA DAS VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	LINGARAJ P.S. /222 /2025 () //
475	D-ABLAPL/28926/2025 ABLAPL/11242/2025	RATIKANTA PATI VS STATE OF ODISHA	ADYASIDHI MISHRA VS	//0 () //
476	D-ABLAPL/28936/2025 ABLAPL/11243/2025	MANOJ KUMAR SAHU VS	JYOTIRMAYA SAHOO VS	CHATRAPUR /599 /2025 ()

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477	D-ABLAPL/29226/2025 ABLAPL/11244/2025	STATE OF ODISHA MUNTAZIR ANSARI VS	BIRENDRA KUMAR PARDHI VS	// BARIA /144 /2025 ()
478	D-ABLAPL/28960/2025 ABLAPL/11245/2025	STATE OF ODISHA R.HARICHARAN VS	RAMACHANDRA PANIGRAHY VS	// BERHAMPUR SADAR /412 /2025 ()
479	D-ABLAPL/29125/2025 ABLAPL/11246/2025	STATE OF ODISHA HARIHAR MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()
480	D-ABLAPL/29126/2025 ABLAPL/11247/2025	STATE OF ODISHA RATHA NAG VS	SAILABALA JENA VS	// LATHOR /125 /2025 ()
481	D-ABLAPL/28964/2025 ABLAPL/11248/2025	STATE OF ODISHA R.HARICHARAN VS	RAMACHANDRA PANIGRAHY VS	// BERHAMPUR SADAR /407 /2025 ()
482	D-ABLAPL/29146/2025 ABLAPL/11249/2025	STATE OF ODISHA MINATI @ REKHA MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()
483	D-ABLAPL/28452/2025 ABLAPL/11250/2025	STATE OF ODISHA PRAKASH BEHERA VS	SANJAY KUMAR BEHERA VS	// ANGUL TOWN /859 /2025 ()
484	D-ABLAPL/29148/2025 ABLAPL/11251/2025	STATE OF ODISHA BASANTI MOHARANA VS	SAMBIT SAMAL VS	// KHAIRA /258 /2025 ()
485	D-ABLAPL/28661/2025 ABLAPL/11252/2025	STATE OF ODISHA IBTEJAH SAROSH VS	PRASANTA KUMAR SAHOO VS	// DARGHA BAZAR /171 /2024 ()
486	D-ABLAPL/28726/2025 ABLAPL/11253/2025	STATE OF ODISHA PRASANNA KUMAR BEHERA VS	MANAS KUMAR CHAND VS	// NAYAPALLI P.S. /507 /2025 ()
487	D-ABLAPL/28976/2025 ABLAPL/11254/2025	STATE OF ODISHA R. HARICHARAN VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	// BADABAZAR /344 /2025 () //

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488	D-ABLAPL/28980/2025 ABLAPL/11255/2025	R. HARICHARAN VS STATE OF ODISHA	RAMACHANDRA PANIGRAHY VS	BERHAMPUR SADAR /392 /2025 () //
489	D-ABLAPL/28763/2025 ABLAPL/11256/2025	BADAL NAIK VS STATE OF ODISHA	BABITA DAS VS	KANTABANIA PS /125 /2025 () //
490	D-ABLAPL/28954/2025 ABLAPL/11257/2025	SARATHI DASH @ SARATHI DAS VS STATE OF ODISHA	SATYABRATA DASH VS	BANDOMUNDA /183 /2025 () //
491	D-ABLAPL/29232/2025 ABLAPL/11258/2025	PAPUNA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /422 /2025 () //
492	D-ABLAPL/28958/2025 ABLAPL/11259/2025	SUBHASISH SAHU VS STATE OF ODISHA	SATYABRATA DASH VS	BANDOMUNDA /183 /2025 () //
493	D-ABLAPL/29003/2025 ABLAPL/11260/2025	MANORANJAN SWAIN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /353 /2025 () //
494	D-ABLAPL/27456/2025 ABLAPL/11261/2025	SUBHASHREE PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	HINDOL /239 /2025 () //
495	D-ABLAPL/28908/2025 ABLAPL/11262/2025	ABUL KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	CHANDABALI /330 /2025 () //
496	D-ABLAPL/29047/2025 ABLAPL/11263/2025	SITARAM BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
497	D-ABLAPL/28900/2025 ABLAPL/11264/2025	SATYABRATA JENA @ MANTU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	GHASIPURA /349 /2025 () //
498	D-ABLAPL/29023/2025 ABLAPL/11265/2025	SAGAR KUMAR SAHANI @ AMAR KUMAR SAHANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHULBANI SADAR /209 /2023 () //
499	D-ABLAPL/29130/2025	RANJUBALA SAMAL	MOHAN CHARAN BEHERA	BHOGRAI /267 /2025

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	ABLAPL/11266/2025	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/29024/2025 ABLAPL/11267/2025	HASIGUL BIBI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JALESWAR /334 /2025 () //
501	D-ABLAPL/29026/2025 ABLAPL/11268/2025	DHANANJAY NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /243 /2025 () //
502	D-ABLAPL/29057/2025 ABLAPL/11269/2025	MURSIT ALLI SAHA @ MURSHID VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /162 /2025 () //
503	D-ABLAPL/29127/2025 ABLAPL/11270/2025	RANJULATA SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	/ /0 () //
504	D-ABLAPL/29246/2025 ABLAPL/11271/2025	ASHWINI KUMAR BIDYADHAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /366 /2025 () //